

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM
To
[ADJUDICATION ORDER Ref No.: Order/MC/DS/2019-20/6201]

1. Whereas, an Adjudication Order No. Order/MC/DS/2019-20/6201 dated December 23, 2019 (hereinafter referred to as 'order'), has been passed in respect of Karvy Financial Services Limited.
2. In paragraph 4(b) of the said order, a typographical error has occurred and in order to rectify the same, it is hereby clarified that reference to name "*D Deeptha*" shall be read as "*D Usha Reddy*" and reference to name "*D Usha Reddy*" shall be read as "*D Deeptha*".
3. The other contents of the Adjudication Order No. Order/MC/DS/2019-20/6201 dated December 23, 2019 shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticee in the aforesaid order and also to SEBI.

Date: February 18, 2020
Place: Mumbai

Maninder Cheema
Adjudicating Officer